

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 26.3.1998

O.A. No. 87/1997

1. Surender Singh S/o. Shri Ganesh Ram, aged about 32 years resident of Near Pipaji-Ka-Mandir, Samdari Railway Station, Distt. Barmer, last employed on the post of Manager in Consumer Co-operative Stores, Samdari Jn., Northern Railway.
2. Inder Singh S/o. Shri Vishan Singh aged about 36 years resident of village Araba Vea Kalyanpur District., Barmer, last employed on the post of Assistant Salesman in Consumer Co-operative Stores, Samdari Jn., Northern Railway.

... Applicants.

versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Personnel Officer, Northern Railway, Jodhpur Division. Jodhpur.

... Respondents.

Mr. J.K. Kaushik, Counsel for the applicants.

Mr. S.S. Vyas, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

...

O R D E R
(Per Hon'ble Mr. Gopal Krishna)

Applicants, Surender Singh and Inder Singh, in this application under Section 19 of the Administrative Tribunals Act, 1985, have prayed for appearing in the screening test which was to be held in respect of casual labourers of the Co-operative Institutions for their absorption in Group-D post in accordance with the existing rules.

2. We have heard the learned counsel for the parties and have perused the material on record.

3. The learned counsel for the respondents has produced a copy of an order dated 11.02.1998, which has been taken on the record and which shows that the screening test, which was scheduled to be held on 5.8.1997 in respect of casual

labourers, has been cancelled. At this stage, the learned counsel for the applicants sought permission to withdraw this O.A. with liberty to file a fresh O.A. Permission to withdraw this O.A. is granted, as prayed for. The O.A. stands dismissed as withdrawn with no order as to costs.

Gopal Singh

(GOPAL SINGH)
Adm. Member



cvr.

Gopal Krishna

(GOPAL KRISHNA)
Vice Chairman



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